

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 189 OF 2018

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**ACB (India) Limited ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Matrugupta Mishra
Ms. Shikha Ohri
Mr. Nishant Kumar
Ms. Ankita Bafna
Mr. Ambuj Dixit
Mr. Shariq Ahmed

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Ranjitha Ramachandran for R-2

Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Arvind Kumar Dubey for R-4

ORDER

At the request of learned counsel for the parties, list this matter for hearing on **12.02.2020**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**